

Title : Need to clear the proposals for Indira Awas Yojana and release funds to help self-employment in Jalgaon, Maharashtra.

SHRI HARIBHAU JAWALE (RAVER): There are 475 proposals for Indira Aawas Yojana which are lying idle since long and not sanctioned by the Ministry of Rural Development, Government of India, New Delhi. The Gharkuls (houses) for the BPL Card Holders had been affected due to natural calamities of storms and heavy rain which occurred two-three years back. Because of this, hundreds of family are suffering without proper shelter and facing many problems due to the vagaries of weather.

Similarly, the another scheme for construction of work shed has been launched by the Ministry of Rural Development, Government of India, New Delhi to promote the BPL cardholder family member to start their own earnings by doing some sort of small business. The scheme has been closed down since 31-03-2008, but the financial assistance of 50% is still in balance. The work sheds are lying incomplete, the need of remaining amount to the tune of Rs. 449 lacs is immediately required to complete the work sheds for handing over to the respective beneficiaries.

This matter has been urgently taken up for the sake of the BPL cardholders by providing them better shelter and to start their own earnings in the work sheds as planned under the scheme.

Through this Hon'ble House I request Hon'ble Minister to please sanction the Indira Aawas Yojana Gharkuls on top priority and also release the amount of Rs. 4.5 crore pending for constructions of work-sheds in Jalgaon district of Maharashtra State.